

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).996/2006

STATE, CBI

Petitioner(s)

VERSUS

SASHI BALASUBRAMNIAN & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned Judgment

Date: 10/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P. Parmeswaran,Adv.

Mr. Rahul Kaushik, Adv.

For Respondent(s)

Mr. T.Raja,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

Therefore, list the matter before the Hon'ble Court.

ISTRAR

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